

Name of the Corporate Debtor: SHRADDHA HEALTH AND FITNESS PRIVATE LIMITED; Date of Commencement of CIRP: 28-10-2022; List of Creditors as on: 20-11-2022; Name of IP: ; Process Number: 1; Last 5 digit of registration number:

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00		0		NA
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	63386863	3	783540	1.88		0	62603323	Annexure 4
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	25	6277378	23	1214312	2.92		0	5063066	Annexure 6
7	Operational creditors (Government Dues)	1	107418	0	0	0.00		0	107418	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	56984088	1	39578452	95.19		0	17405636	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		36	126755747	27	41576304	100.00	0	0	85179443	